



THE HIGH COURT OF KERALA

A7-2335/2021

Kochi : 682 031
Date : 31.10.2022

NOTICE

Sub:- Implementation of Unique Neutral Citation Number - reg

.....

It is decided to implement from 1st November, 2022, a Unique Neutral Citation Number for all Judgments / CR marked interim orders issued since 1949, in the format <Year of Judgment uploaded>/KER/<Number> and for CR marked interim orders in the format <Year of Interim Order uploaded>/KER/<Number>. The unique citation number given to each judgment will be auto-fetched and the same will be placed in the Judgement/CR marked Interim order, while downloading the same from the case status tab available in the High Court website. The neutral citation will be available for all Judgments and CR marked Interim orders issued from 1949 onwards.

(By Order)

P. Krishna Kumar
Registrar General

To

The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor, Ekm
The Additional Advocates-General, Ernakulam (2)
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ekm (2).
The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The President, Kerala High Court Senior Advocates' Association, Ekm
The General Secretary, Kerala High Court Senior Advocates' Assn, Ekm
The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam.
The Deputy Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam
The Secretary, Rules Committee under Section 123 of CPC.
The President, Kerala High Court Advocates' Clerks' Association, Ekm

The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority, Ekm
The Director, Kerala State Mediation and Conciliation Centre, Ekm
The Registrar (Judicial), High Court.
The Joint Registrars, High Court.
The Deputy Director(IT), High Court
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars, High Court
The Chief Librarian, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Private Secretaries to the Judges, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Accounts Officers, High Court. (2)
The Security Officer, High Court
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The CA to the Registrars, Director (KJA),&Addl. Registrar (GA)
The Court Officers' Section, High Court.
The IT Section, High Court -
All Sections, High Court.
The Fire and Safety Officer, High Court.
The Civil Sergeants, High Court.
The Court Keepers, High Court.
The Admn. Records Section, High Court
The Notice Board, High Court

**Copy submitted to:- The Honourable the Chief Justice
&
The Honourable Judges**